

- (ii) The Export of Cashew Kernels (Quality Control and Inspection) Rules, 1966 published in Notification No. S.O. 1023 in Gazette of India dated the 26th March, 1966.
- (iii) The Export of Steel and Steel Products (Inspection) Rules, 1966 published in Notification No. S.O. 1041 in Gazette of India dated the 30th March, 1966. [Placed in Library. See No. LT-6233/66].
- (2) (i) A copy of the Report (Part II) of the Study Team on the Import and Export Trade Control Organisation. [Placed in Library. See No. LT-6234/66].
- (ii) A copy of the Government Resolution publishing the decisions of the Government on the recommendations made in the above Report. [Placed in Library. See No. LT-6235/66].

#### ACCOUNTS OF COAL BOARD

**The Minister of Mines and Metals (Shri S. K. Dey):** Sir, I beg to lay on the Table a copy of Report of the Comptroller and Auditor General of India on the Accounts of the Coal Board for the year 1964-65, under sub-section (2) of section 12 of the Coal Mines (Conservation and Safety) Act, 1952. [Placed in Library. See No. LT-6236/66].

#### ANNUAL REPORT OF HINDUSTAN AERONAUTICS ETC.

**The Minister of State in the Ministry of Defence (Shri A. M. Thomas):** Sir, I beg to lay on the Table a copy each of the following Reports under sub-section (1) of section 619-A of the Companies Act, 1956:—

- (i) Annual Report of the Hindustan Aeronautics Limited,

Bombay for the year 1964-65 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-6237/66].

- (ii) Annual Report of the Garden Reach Workshops Limited, Calcutta for the year 1964-65 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-6238/66].

- (iii) Annual Report of the Mazagon Dock Limited, Bombay for the year 1964-65 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-6239/66].

#### ANNUAL REPORT OF PLANTATION CORPORATION OF KERALA LTD.

**The Minister of State in the Ministry of Railways (Dr. Ram Subhag Singh):** Sir, on behalf of Shri Mohammad Shafi Qureshi: I beg to lay on the Table a copy of the Annual Report of the Plantation Corporation of Kerala Limited, Kottayam for the year 1964-65 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon, under sub-section (3) of section 619A of the Companies Act, 1956, read with clause (c) (iv) of the proclamation dated the 24th March, 1965, issued by the Vice-President, discharging the functions of the President, in relation to the State of Kerala. [Placed in Library. See No. LT-6240/66].

12.19½ hrs.

#### RELEASE OF MEMBER

(SHRI A. K. GOPALAN)

**Mr. Speaker:** I have to inform the House that I have received today the